

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 250**  
ANSWERED ON 27.11.2024

**ALLOCATION OF FUNDS BY GOVERNMENT TO HIMACHAL PRADESH**

250 # SHRI HARSH MAHAJAN

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the item-wise details of the budget sanctioned and allocated to Himachal Pradesh under the scheme administered by the Ministry in the last two years, the details thereof;
- (b) whether the State of Himachal Pradesh has submitted Utilization Certificate for the expenditure incurred under all the schemes, if so, the details thereof, if not, the reasons therefore; and
- (c) whether Government monitors the accounting of budget allocated for various items provided by Ministry, if so, the details thereof, if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

- (a) The item-wise details of budget sanctioned/released to Himachal Pradesh under the schemes implemented by the Ministry of Panchayati Raj viz; (i) Rashtriya Gram Swaraj Abhiyan (RGSA) and (ii) Incentivisation of Panchayats (IoP) during the last two years are as follows:

**(Rs. In Crores)**

Name of the Scheme	Component	2022-23	2023-24
<b>Rashtriya Gram Swaraj Abhiyan (RGSA)</b>	Capacity Building & Training	41.497	37.57
	Institutional Infrastructure	0.338	0.02
	Institutional Infrastructure (Recurring Cost)	1.53	1.1
	Distance learning facility through SATCOM or IP based technology	1.33	1
	Support for Panchayat Infrastructure (PI)	135.8	47
	Programme Management Unit (PMU)	5.436	2.24
	Special Support for Strengthen Gram Sabha in PESA Area	0.42	0.38

	E-enablement of Panchayats	1.67	0
	Economic Development and income Enhancement	0	2.66
	IEC	3.76	1.84
	PMU	2.82	1.38
	Total	<b>194.601</b>	<b>95.19</b>
<b>Incentivisation of Panchayats (IoP)</b>	National Panchayat Award Money under IoP	<b>1.44</b>	<b>0.00</b>

Prior allocation of funds is not made under the schemes of Ministry of Panchayati Raj. The release of grants under RGSA Scheme are contingent upon timely receipt and approval of annual action plan, contribution of matching State share and utilization certificates of the previous grants. Under IoP scheme, award money is released to the awardee Panchayats after the National Panchayat Award competition held every year.

(b) The State Government of Himachal Pradesh has submitted the utilization certificate under RGSA scheme for the funds released during the last two years. However, under the IoP scheme, the utilization certificate for Rs.1.44 crore is pending against the State.

(c) The implementation of the scheme in the States, including the utilization of funds, is closely monitored through various means such as meetings, video-conferences, and field visits by officers. States/UTs are consistently requested to submit the requisite documents, including Utilization Certificates, Auditor's Reports, etc., and to comply with the guidelines of the Ministry of Finance for the release of funds.

Additionally, the Training Management Portal (TMP), an online platform for managing training programs conducted by the States/UTs under RGSA, is in place to monitor real-time training activities. PFMS-based transactions have been introduced for the release and tracking of funds under the scheme.

The utilization of award funds released to awardee Panchayats under the IoP scheme is also closely monitored through written communication, review meetings, video conferences with States, and field visits by Ministry officials.

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